

स्धीर गुप्ता SUDHIR GUPTA

सचिव / Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

(प्राना मिन्टो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

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E-mail: secretary@trai.gov.in

D.O. No. 406-1/2016-NSL-I

Dated: 16th December 2016

Dear Sh. Deepak,

Department of Telecommunications (DoT), vide its communication dated 19.01.2016, had requested TRAI to review the terms and conditions for issue of fresh licences for Voice Mail/Audiotex/Unified Messaging Service(UMS) DoT has sought the Authority's recommendations comprising terms and conditions for issue of fresh licences for Voice Mail/Audiotex/Unified Messaging Services (UMS) and for migration of existing licences, if required, including issues such as Entry fee, Percentage of Revenue to be shared with the licensor, USO fund, technical specifications, financial terms and conditions, period of licence etc.

- The Authority issued a Consultation paper on "Review of Voice 2. Mail/Audiotex/Unified Messaging Services Licence" dated 14.06.2016 which was followed by an Open House Discussion on the subject on 30.09.2016.
- 3. After analyzing the various issues involved and considering the comments received from stakeholders, the Authority has finalized its Recommendations on 'Licensing framework for Audio Conferencing/Audiotex/Voice Services'. The Authority's Recommendations are enclosed herewith.
- In keeping with practice, a copy of this letter, along with the Recommendations, is being placed on the website of TRAI (www.trai.gov.in).

This letter issues with the approval of the Authority.

with Regards

Yours sincerely,

Encl: as above

Shri J.S. Deepak,

Secretary, Department of Telecommunications, Sanchar Bhawan, 20, Ashoka Road, New Delhi- - 110 001.